

**High Court of Jammu & Kashmir and Ladakh at Jammu**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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**N O T I F I C A T I O N**

No: 410 of 2024/RG/CL Dated: 11/03/2024

It is hereby notified that the below mentioned Advocates have voluntarily suspended their practice and surrendered their Original Certificates of Enrolment and as such, their Certificates of Enrolment are suspended with effect from the date(s) shown against each:-

S.No	Name of Advocate	Date of Surrender	Enrollment No. & Date
1.	Ms.Palak Sharma D/O Sh.Suridner Kumar Sharma R/O 26, Opp. J&K Bank, Panjtirthi, District Jammu	06.02.2024	JK-79/2019 Dt.18.03.2019
2	Ms. Aprajita D/O Sh. Arun Gupta R/O H.No.45 Adarsh Colony, District Udhampur	07.02.2024	JK-11/2018 Dt.27.02.2018
3	Ms. Anu Charak D/O Sh. Krishan Singh Charak R/O Sector 7, First House Near Ambika Super Shoppee South Extn., Channi Himmat, District Jammu	07.02.2024	JK-23/2017 Dt.28.01.2017
4	Ms. Jyoti Kataria D/O Sh. Rachhpal Kataria R/O Ward No.61, Patta Bohri Talab Tillo, District Jammu	19.02.2024	JK-371/2016 Dt.01.12.2016
5	Mr. Jatin Singh S/O Sh. Gurvinder Singh R/O Quarter No.11, New Plot Sarwal, District Jammu	23.02.2024	JK-719/2018 Dt.29.12.2018
6	Ms. Neha Sharma D/O Sh. Dharamvir Raina R/O Badyal Brahmana PO R.S. Pura, District Jammu	04.03.2024	JK-752/2018 Dt.29.12.2018
7	Mr. Shakeel Ahmed S/O Sh. Maqbool Hussain R/O Ward No.6, Village Andoorth Qila Darhal District Rajouri.	13.02.2024	JK-531/2015 Dt.18.12.2015
8	Mr. Sahil Sangra S/O Sh. Surinder Kumar R/O V.P.O Rajinder Pura, Tehsil Vijaypur, District Samba	23.02.2024	JK-126/2019 Dt.18.03.2019

**By Order.**

No: 8762-84/RG/CL Dated: 11/03/2024

**Addl. Registrar (Adm.)**

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu/Srinagar.
2. Principal District & Sessions Judge, Jammu/Udhampur/Rajouri/Samba.
3. Secretary, Bar Council of India, New Delhi.
4. President J&K High Court Bar Association, Jammu/Srinagar.
5. President District Bar Association, Jammu/Udhampur/Rajouri/Samba.
6. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
7. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to upload the same on the official website of the High Court for information of all the concerned.
8. Mr./Ms. \_\_\_\_\_

.....for information.

**Addl. Registrar (Adm.)**